

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :19/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/5149/2026 BLAPL/1767/2026	RUMANCHAND @ RUMANCHANDA SUNA VS STATE OF ODISHA	AJAYA KUMAR NANDA VS	CHANDILI /326 /2025 S.D.J.M. CIVIL JUDGE (JD),RAYGADA(R GR/0000827/2025
2	D-BLAPL/5178/2026 BLAPL/1768/2026	KURESHI MOHAMED ASLAM VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	CYBER CRIME AND ECO. OFFENCE, CU JMFC MALKANGIRI(Malkangiri ) GR/0000765/2024
3	D-BLAPL/5185/2026 BLAPL/1769/2026	MALAYA TAKIRI @ TIYAN VS STATE OF ODISHA	UMAKANTA BARIK VS	DABUGAM /245 /2025 J.M.F.C,UMERKOTE(Nabarangapur ) GR/0000631/2025
4	D-BLAPL/5186/2026 BLAPL/1770/2026	DEI @ DEBAKI GADTIA VS STATE OF ODISHA	ABHINANDAN PRADHAN VS	KUNDHEIGOLA /261 /2024 J.M.F.C,REAMAL(Debagarh ) CT/0000505/2024
5	D-BLAPL/5236/2026 BLAPL/1771/2026	SARATHI SANTA VS STATE OF ODISHA	UMAKANTA BARIK VS	JHARIGAM /54 /2024 A.D.J.,UMERKOTE(Nabarangapur ) CT/0000034/2024
6	D-BLAPL/5274/2026 BLAPL/1772/2026	NARESH MOHANTY VS STATE OF ODISHA	MRUTYUNJAY MOHANTY VS	MAHILA P.S.(BBSR) /384 /2025 A.D.J.,BHUBANESWAR(Khordha ) TR/0000757/2025
7	D-BLAPL/5207/2026 BLAPL/1773/2026	KANHU CHARAN NAYAK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BUGUDA /1 /2025 A.D.J.,BHANJANAGAR(Ganjam) ST/0000056/2025
8	D-BLAPL/5208/2026 BLAPL/1774/2026	GIDIYAN MAJHI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PATTAPUR (DIGAPAHANDI) /371 /2025 A.D.J. CUM SPECIAL JUDGE,BERHAMPT Spl/0000044/2025
9	D-BLAPL/5246/2026 BLAPL/1775/2026	DILIP KUMAR GOUDA @ DILLIP KUMAR GAUDA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALLIGUDA /196 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhama Spl/0000119/2025
10	D-BLAPL/5247/2026 BLAPL/1776/2026	INDRA GOPE VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BARBIL /33 /2022 A.D.J.,CHAMPUA(Kendujhar) ST/0000020/2022
11	D-BLAPL/5256/2026 BLAPL/1777/2026	BIKI LOHAR VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	LAHUNIPADA /239 /2025 S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sund GR/0000947/2025

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12	D-BLAPL/5139/2026 BLAPL/1778/2026	PRASANTA MUKHI VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	KANIHA /20 /2026 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000004/2026
13	D-BLAPL/5146/2026 BLAPL/1779/2026	KIRAN KUAMR BASOD VS STATE OF ODISHA	SK. ZAFARULLA VS	RENGALI /128 /2025 SPECIAL JUDGE,JHARSUGUDA(Jharsugu Spl/0000022/2025
14	D-BLAPL/5148/2026 BLAPL/1780/2026	MUSTAP PATRA @ MUSTHAFI VS STATE OF ODISHA	ARIJEET MISHRA VS	RAMPUR (SONEPUR) /7 /2026 JMFC, S.RAMPUR(Sonepur ) GR/0000012/2026
15	D-BLAPL/5222/2026 BLAPL/1781/2026	JUDHISTIR BARIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	PAIKMAL /308 /2025 S.D.J.M.,PADAMPUR(Bargarh ) GR/0001395/2025
16	D-BLAPL/5288/2026 BLAPL/1782/2026	CHANDAN MALLIK VS STATE OF ODISHA	DALIRANI BEHURAY VS	SIMULIA /472 /2025 A.D.J., SORO(Baleshwar) ST/0000002/2026
17	D-BLAPL/5237/2026 BLAPL/1783/2026	MUDUTA @ MUDURA MUTHAMAJHI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	CHANDRAPUR /12 /2024 A.D.J.,CUM SPECIAL JUDGE,BISSAMCU TR/0000031/2024
18	D-BLAPL/4037/2026 BLAPL/1784/2026	BIJAY LIMA VS STATE OF ODISHA	PRADYUMNA KUMAR MOHANY VS	R.UDAYAGIRI /68 /2025 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000061/2025
19	D-BLAPL/5290/2026 BLAPL/1785/2026	KANDUA @ TUSAR MALIK VS STATE OF ODISHA	DALIRANI BEHURAY VS	SORO /601 /2025 J.M.F.C.,SORO(Baleshwar) CT/0001191/2025
20	D-BLAPL/4873/2026 BLAPL/1786/2026	SIVA SHANKAR DASH @ PINTU VS STATE OF ODISHA	MADAN MOHAN SWAIN VS	BAIDYANATHPUR /518 /2025 S.D.J.M.,BERHAMPUR(Ganjam) GR/0002774/2025
21	D-BLAPL/4977/2026 BLAPL/1787/2026	GOBINDA GARNAYAK VS STATE OF ODISHA	RABINDRA PRASAD PATNAIK VS	JARAPADA /36 /2026 SPECIAL JUDGE,ANGUL(Anugul ) Spl/0000010/2026
22	D-BLAPL/5022/2026 BLAPL/1788/2026	RAGHU MUDULI VS STATE OF ODISHA	MANGU NANDY VS	MALKANGIRI /377 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000105/2024
23	D-BLAPL/5058/2026	KESHAB DALEI @ KENCHU	DEVASHIS PANDA	HINJILI /7 /2026

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	BLAPL/1789/2026	VS STATE OF ODISHA	VS	J.M.F.C.,HINJILI(Ganjam) GR/000006/2026
24	D-BLAPL/5291/2026 BLAPL/1790/2026	SATIA @ CHANDAN MALIK VS STATE OF ODISHA	DALIRANI BEHURAY VS	SIMULIA /467 /2025 J.M.F.C.,SORO(Baleshwar) CT/0001544/2025
25	D-BLAPL/5205/2026 BLAPL/1791/2026	SANJAY MANDAL VS STATE OF ODISHA	ASIT KUMAR JENA VS	KALIMELA /17 /2026 J.M.F.C.,MOTTU AT M.V.79(Malkangiri ) GR/0000044/2026
26	D-BLAPL/5253/2026 BLAPL/1792/2026	GOBINDA PATRA VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	BARGARH /29 /2026 SPECIAL JUDGE (POCSO), BARGARH(B. Spl/0000002/2026
27	D-BLAPL/5279/2026 BLAPL/1793/2026	SUNIL KU. PADHI @ SUNIL KUMAR PADHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BARGARH /48 /2026 SPECIAL JUDGE,BARGARH(Bargarh ) Spl/0000006/2026
28	D-BLAPL/5292/2026 BLAPL/1794/2026	CHANDAN MALIK VS STATE OF ODISHA	DALIRANI BEHURAY VS	SIMULIA /387 /2025 A.D.J., SORO(Baleshwar) ST/0000014/2026
29	D-BLAPL/4454/2026 BLAPL/1795/2026	B.REDDAPA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/ /0 SPECIAL JUDGE,KHALLIKOTE(Ganjam) 2(A)CC/0000026/2025
30	D-BLAPL/4720/2026 BLAPL/1796/2026	HEMANT SOREN VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	JHARPOKHARIA /20 /2024 2ND A.D.J., BARIPADA(Mayurbhanj) ST/0000166/2024
31	D-BLAPL/5254/2026 BLAPL/1797/2026	SHAYAMA PRADHAN VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	NISCHINTAKOILI /23 /2026 J.M.F.C.,NISCHINTAKOILI(Cuttack) GR/0000040/2026
32	D-BLAPL/5295/2026 BLAPL/1798/2026	TIKUNU PATRA @ TIKUNA PATRA VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	PHIRINGIA /230 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000148/2024
33	D-BLAPL/5294/2026 BLAPL/1799/2026	RABI SING @ SINGH VS STATE OF ODISHA	DHARMENDRA SETHY VS	/ /0 CIVIL JUDGE(JD)-C-JMFC, OUPADA(Bal 2(B)CC/0000002/2026
34	D-BLAPL/5300/2026 BLAPL/1800/2026	SATIA @ CHANDAN MALIK VS	DALIRANI BEHURAY VS	SIMULIA /143 /2025 J.M.F.C.,SORO(Baleshwar)

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35	D-BLAPL/5302/2026 BLAPL/1801/2026	STATE OF ODISHA KANDUA @ TUSAR MALLIK VS STATE OF ODISHA	DALIRANI BEHURAY VS	CT/0000482/2025 SIMULIA /243 /2025 J.M.F.C.,SORO(Baleshwar) CT/0000735/2025
36	D-BLAPL/4947/2026 BLAPL/1802/2026	CHANDRA SEKHAR BADATYA VS STATE OF ODISHA	DEBASISH PATNAIK VS	DHARAKOT PS /230 /2024 A.D.J.,ASKA(Ganjam) ST/0000010/2025
37	D-BLAPL/5188/2026 BLAPL/1803/2026	TITU SAHOO VS STATE OF ODISHA	DILLIP KUMAR PRADHAN VS	DHENKANAL TOWN /247 /2025 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0000568/2025
38	D-BLAPL/4005/2026 BLAPL/1804/2026	DHARANIDHAR BISWAL VS STATE OF ODISHA	DHANANJAYA MUND VS	KESINGA /5 /2026 J.M.F.C., KESINGA(Kalahandi) CT/0000005/2026
39	D-BLAPL/5271/2026 BLAPL/1805/2026	AMULYA KUMAR DAS VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	PIRAHAT P.S /23 /2025 A.D.J.,BHADRAK(Bhadrak ) ST/0000140/2025
40	D-BLAPL/5297/2026 BLAPL/1806/2026	SAMBIT BEURA @ KALIA VS STATE OF ODISHA	BISWARANJAN DALAI VS	KHUNTUNI /1 /2026 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(Cuttack) CT/0000001/2026
41	D-BLAPL/5299/2026 BLAPL/1807/2026	SANIDEBA JHANKAR VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	PHIRINGIA /230 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000148/2024
42	D-BLAPL/4808/2026 BLAPL/1808/2026	BIKRAM KUMAR SWAIN VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	MAHILA P.S. BUXIBAZAR /12 /2026 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000048/2026
43	D-BLAPL/5183/2026 BLAPL/1809/2026	TAPU PAL VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	KAMARDA /147 /2025 SPECIAL JUDGE (POCSO), BALASORE(Phulbani) Spl/0000283/2025
44	D-BLAPL/5138/2026 BLAPL/1810/2026	RAMESH CHANDRA BEHERA VS STATE OF ODISHA	DEVASHIS PANDA VS	BADAGODA P.S. /542 /2025 3RD A.D.J., BHUBANESWAR(Khordha ) CT/0000002/2026
45	D-BLAPL/4936/2026 BLAPL/1811/2026	TUSHAR KANTI DASH VS STATE OF ODISHA	THAKUR SANGRAM SINGH VS	CYBER CRIME AND ECONOMIC OFFENSES S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULBANI CT/0001366/2025

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46	D-CMP/6822/2026 CMP/340/2026	KARUNAKAR RATH VS SUKANTA KUMAR SAHOO	GOPAL CH MOHARANA VS	// DISTRICT & SESSIONS JUDGE,CUTTACK Fao/0000057/2025
47	D-CMP/5557/2026 CMP/341/2026	KUNTALA BHATTA VS SATYA NARAYAN SEN	SWARUP KUMAR PATNAIK VS	// ADDL CIVIL JUDGE(SD), BARIPADA(Mayurbhanj) CS/0000293/2015
48	D-CMP/6738/2026 CMP/342/2026	CHANDRA SEKHAR PANDA VS PADMOLOCHAN PANDA	DWARIKA PRASAD MOHANTY VS	// CIVIL JUDGE (SD),BALASORE(Baleshwar) CS/0002082/2023
49	D-CMP/6692/2026 CMP/343/2026	NARSA RATNALU @ RATNAMALA CHOUDHURY VS NARANGI KALAKA	PRASANNA KUMAR MISHRA VS	// CIVIL JUDGE (SD),GUNUPUR(Rayagada) CS/0000086/2021
50	D-CMP/7032/2026 CMP/344/2026	SWEDES RANJAN SAMAL VS PRAFULLA SEN	ASIT KUMAR JENA VS	// CIVIL JUDGE (SD), JALESWAR(Baleshwar) EC/0000003/2023
51	D-CMP/6957/2026 CMP/345/2026	SUBARNA MOHANTA VS DINESH KUMAR AGARWAL	MAHESWAR MOHANTY VS	// DISTRICT & SESIONS JUDGE,BARIPADA RFA/0000082/2024
52	D-CMP/7056/2026 CMP/346/2026	STATE OF ODISHA VS SISHIR KUMAR PRADHAN	SABITA RANJAN PATTNAIK VS	// CIVIL JUDGE (SD),BARIPADA(Mayurbhanj) CMA/0000024/2023
53	D-CMP/6402/2026 CMP/347/2026	BISHNU PRASAD PAHI VS LAXMIDHAR BEHERA	ALOK KUMAR MOHAPATRA VS	// CIVIL JUDGE (SD),JAJPUR(Jajapur ) CMA/0000007/2025
54	D-CMP/7029/2026 CMP/348/2026	SUSANT PARIDA VS CHHETA PARIDA	SWARUP RANJAN SINGH SAMANT VS	// CIVIL JUDGE (S.D), PIPILI(Puri) CS/0000022/2020
55	D-CMP/6829/2026 CMP/349/2026	BISWANATH JAGADEV VS RAGHUNATH JAGADEV	SIDHARTHA MISRA VS	// ADDL. CIVIL JUDGE (SD),PURI(Puri) Fd/0000562/2011
56	D-CONTC/5152/2026 CONTC/1123/2026	SAROJ KUMAR PADHI VS VISHAL KUMAR DEV, I.A.S	M/S PADMA CHARAN PATNAIK , B.C.MOHANTY VS	// ( ) //
57	D-CONTC/6097/2026	PRAKASH CHANDRA MOHANTY	PRAJIT KUMAR PRADHAN	//

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	CONTC/1124/2026	VS HEMANT SHARMA, IAS	VS	0 //
58	D-CONTC/6224/2026 CONTC/1125/2026	ADIKANDA DEY VS KALI PRASANNA MAHAPATRA, I.A.S.	ADV. VS	// 0 //
59	D-CONTC/6344/2026 CONTC/1126/2026	TIKESWARI GADNAYAK @ TIKESWAR GADNAYAK VS SAMBIT DASH,TAHASILDAR, BONAI	ADV. VS	// 0 //
60	D-CONTC/6346/2026 CONTC/1127/2026	ASHOK KUMAR DASH VS ARVIND AGARWAL, I.A.S	ADV. VS	// 0 //
61	D-CONTC/7129/2026 CONTC/1128/2026	SWAGAT KUMAR RATH VS SURENDRA KUMAR	ADV. VS	// 0 //
62	D-CONTC/6970/2026 CONTC/1129/2026	K. JAYA KRISHNA VS PROF. NARASINGHA CHARAN PANDA, VICE -CHANCELLOR,(I/C)	ADV. VS	// 0 //
63	D-CONTC/5206/2026 CONTC/1130/2026	KEDARNATH PRUSTY VS ARAVIND AGRAWAL, PRINCIPAL SECRETARY STATE OF ODISHA	ADV. VS	// 0 //
64	D-CONTC/6595/2026 CONTC/1131/2026	JAYASHREE BARIK VS PRATIVA DORA, DIRECTOR, SECONDARY EDUCATION, ORISSA	SUDHIR KUMAR MALLICK VS	// 0 //
65	D-CONTC/5702/2026 CONTC/1132/2026	UPENDRA PRADHAN VS KARAN SHARMA, BLOCK EDUCATION OFFICER, DHANKAUDA	ADV. VS	// 0 //
66	D-CONTC/5706/2026 CONTC/1133/2026	MANORANJAN PATRA VS MALATI TUDU, BLOCK EDUCATION OFFICER, SULIAPADA	ADV. VS	// 0 //
67	D-CONTC/5887/2026 CONTC/1134/2026	ASHOK KUMAR PANDA VS BALAMUKUNDA BHUYAN, OAS (SS)	ADV. VS	// 0 //
68	D-CONTC/6035/2026 CONTC/1135/2026	SMITA CHOUDHURY VS	ADV. VS	// 0

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69	D-CONTC/6394/2026 CONTC/1136/2026	MINAKSHI BRAHMA, THE REGIONAL MANAGER, (LEGAL), BHUBANESWAR BASANTI SAMANTARAY VS DR. SMITA MOHANTY, DIRECTOR, HAREKRUSHNA MAHATAB STATE LIBRARY, BHUBANESWAR	ADV. VS	// // ()
70	D-CONTC/5170/2026 CONTC/1137/2026	JUDHISTIR GARNAYAK VS SATYABRATA SAHU, IAS	ADV. VS	// // ()
71	D-CONTC/5183/2026 CONTC/1138/2026	GAYATRI PANDA VS SATYABRAT ROUT, IAS	ADV. VS	// // ()
72	D-CONTC/5541/2026 CONTC/1139/2026	MANORANJAN PATTNAYAK VS NIYATI PATTNAIK, DIRECTOR OF HIGHER SECONDARY EDUCATION, ODISHA	ADV. VS	// // ()
73	D-CONTC/7037/2026 CONTC/1140/2026	CHATURBHUJA PATRA VS DIBYASHREE MALLICK, ADDL. TAHASILDAR, BHUBANESWAR	ADV. VS	// // ()
74	D-CONTC/5547/2026 CONTC/1141/2026	MANORANJAN PATTNAYAK VS NIYATI PATTNAIK, DIRECTOR, HIGHER SECONDARY EDUCATION, ODISHA	ADV. VS	// // ()
75	D-CONTC/7041/2026 CONTC/1142/2026	HEMALATA PATRA VS DIBYASHREE MALLICK, ADDL. TAHASILDAR, BHUBANESWAR	ADV. VS	// // ()
76	D-CONTC/6192/2026 CONTC/1143/2026	JEETENDRA KUMAR MISHRA VS SUBHA SARMA, I.A.S	PRASANTA KUMAR MISHRA VS	// // ()
77	D-CONTC/6307/2026 CONTC/1144/2026	PRADIPTA KUMAR DAS VS G. PARAMESWAR, COMMNR. CUM SECY. ST AND SC DEVELOPMENT, MINORITES AND BACKWARD CLASS WELFARE DEPT.,	ADV VS	// // ()
78	D-CRLA/3907/2026 CRLA/204/2026	SUDAM SETHY @ SETHI VS THE STATE OF ODISHA	BIDYADHAR PANDA VS	RAIRAKHOL /229 /2019 SPECIAL JUDGE (POCSO), SAMBALPUR Spl/0000073/2019
79	D-CRLA/4337/2026 CRLA/205/2026	VICTIM VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	DHENKANAL SADAR /261 /2014 AD-HOC, A.D.J.(FTSC), DHENKANAL(Dh CT/0000108/2015

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80	D-CRLA/2596/2026 CRLA/206/2026	JHUNI@MANAMOHAN NAIK VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	ATHGARH /136 /2025 SPECIAL JUDGE (POCSO), CUTTACK(Cuttack) Spl/0000070/2025
81	D-CRLA/5261/2026 CRLA/207/2026	RAMESH CHANDRA NAYAK VS STATE OF ODISHA(VIG.)	SURYAKANTA DWIBEDI VS	VIGILANCE PS (BERHAMPUR) /40 /2015 SPECIAL JUDGE (VIGILANCE), PHULBARI GR/0000016/2015
82	D-CRLMC/4831/2026 CRLMC/584/2026	PRAYAS KANTI SAMAL VS DIRECTORATE OF ENFORCEMENT, GOVT. OF INDIA	ASWINI PATNAIK VS	BHADRAK RURAL /307 /2016 S.D.J.M.,BHADRAK(Bhadrak ) GR/0000964/2016
83	D-CRLMC/5248/2026 CRLMC/585/2026	DEBACHAN NAG@DEBARCHAN NAG VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 SPECIAL JUDGE,BALANGIR(Balangir) 2(A)CC/0000017/2023
84	D-CRLMC/5453/2026 CRLMC/586/2026	MIR SUJAT ALI VS STATE OF ODISHA	BINAYA BHUSAN ROURAY VS	/ /0 J.M.F.C,CUTTACK(Cuttack) ICC/0001148/2018
85	D-CRLMC/5030/2026 CRLMC/587/2026	DAYASAGAR DAS VS STATE OF ODISHA	UMAKANTA BARIK VS	TUREIKELA /230 /2024 J.M.F.C.,KANTABANJI(Balangir) GR/0000530/2024
86	D-CRLMC/4534/2026 CRLMC/588/2026	DHARITRI PRASAD MISHRA VS STATE OF ODISHA	MAMTA TRIPATHY VS	Maitri Vihar PS /516 /2024 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0002088/2024
87	D-CRLMC/4746/2026 CRLMC/589/2026	SANTOSH KUMAR GOUDA VS STATE OF ODISHA	LAMBODOR ACHARI VS	DHARAKOT PS /74 /2018 J.M.F.C.,ASKA(Ganjam) GR/0000279/2018
88	D-CRLMC/4783/2026 CRLMC/590/2026	SANTOSHINI SETH@SMT SANTOSINI SETH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BARPALLI /309 /2024 J.M.F.C,BARPALLI(Bargarh ) GR/0000301/2025
89	D-CRLMC/4992/2026 CRLMC/591/2026	ANANDA PATEL VS STATE OF ODISHA	AMIT KUMAR SAA VS	LOISINGHA(BOLANGIR) /177 /2020 J.M.F.C.,LOISINGHA(BOLANGIR)(Balangir) GR/0000168/2020
90	D-CRLMC/4525/2026 CRLMC/592/2026	SNEHALATA PATTAIK VS STATE OF ODISHA	NALINI KUMAR JENA VS	DHENKANAL TOWN /284 /2023 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0000623/2023
91	D-CRLMC/5384/2026	AMIT KUMAR @ AMIT KUMAR SWAIN	JUGALA KISHORE PANDA	EOW,BHUBANESWAR /14 /2021

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	CRLMC/593/2026	VS STATE OF ORISSA	VS	PRESIDING OFFICER, DESIGNATED CO CT/0000039/2023
92	D-CRLMC/5125/2026 CRLMC/594/2026	PRASSANA NANDA@PRASANNA KUMAR NANDA VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	PAHALA /354 /2025 J.M.F.C.,BHUBANESWAR(Khordha ) GR/0002034/2025
93	D-CRLMC/5462/2026 CRLMC/595/2026	JAGANNATH BUGUDI VS STATE OF ODISHA	UMA CHARAN MISHRA VS	BALIAPAL /127 /2025 SPECIAL JUDGE (POCSO), BALASORE(E Spl/0000158/2025
94	D-CRLMC/5369/2026 CRLMC/596/2026	BIPIN BIHARI SAHOO VS MONALISHA CHOUDHURY	UMA CHARAN MISHRA VS	//0 J.M.F.C.(II),CUTTACK(Cuttack) CRMC/0000038/2025
95	D-CRLMC/5191/2026 CRLMC/597/2026	CHATURBHUJA MAJHI VS STATE OF ODISHA	BIDYADHAR PANDA VS	KUCHINDA /323 /2024 S.D.J.M.-CIVIL JUDGE (JD),KUCHINDA(G GR/0000678/2024
96	D-CRLMP/40479/2025 CRLMP/236/2026	BIRA KISHORE PADHI VS RIYA JESSIE	TUSAR KUMAR MISHRA VS	SORO /384 /2022 ( //
97	D-CRLMP/3799/2026 CRLMP/237/2026	SIBUNA PALEI VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	BALIAPANDA /203 /2025 ( //
98	D-CRLMP/4616/2026 CRLMP/238/2026	SASMITA NAYAK VS STATE OF ODISHA	ZAMEEL AHMED KHAN VS	TIRTOL /59 /2026 ( //
99	D-CRLMP/4601/2026 CRLMP/239/2026	DAITARI BEHERA VS STATE OF ODISHA	GOPINATH MISHRA VS	//0 ( //
100	D-CRLMP/4420/2026 CRLMP/240/2026	JAMIAT AHLE HADIS IDGHA, KENDRAPARA VS STATE OF ODISHA	NAGEN KUMAR BARIK VS	//0 ( //
101	D-CRLMP/5157/2026 CRLMP/241/2026	NIHAR PRASAD BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	BADACHANA /27 /2026 ( //
102	D-CRLMP/4712/2026 CRLMP/242/2026	SUDHAKAR SAHOO VS	APARESH BHOI VS	// (

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CRLMP/4679/2026 CRLMP/243/2026	STATE OF ODISHA BIJENDRA MUKHI VS REENA MUKHI	ANUPAM DASH VS	// //0 JUDGE FAMILY COURT, BARIPADA(Ma Crp/0000183/2024
104	D-CRLMP/5608/2026 CRLMP/244/2026	KUMAR ABHIJEET SAHOO VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	LAHUNIPADA /197 /2024 ( //
105	D-CRLMP/3669/2026 CRLMP/245/2026	AKHIL BHUKTA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	BARAMBA /183 /2023 ( //
106	D-EXP/5763/2026 EXP/13/2026	KARTIKESWAR SAHOO VS COMMISSIONER BHUBANESWAR MUNICIPALITY CORPORATION	KISHORE KUMAR MISHRA VS	// ( //
107	D-FAO/5858/2026 FAO/83/2026	D.M.,NEW INDIA ASSURANCE CO.LTD., SUNDARGARH VS VRINDAVATI CHOUHAN	RAMANI RANJAN MOHANTY VS	// COMNR FOR EMPLOYEES COMPENSAT EC/0000007/2024
108	D-FAO/53655/2025 FAO/84/2026	EXECUTIVE ENGINEER CUM MANAGER, TPCODL, DHENKANAL VS RUKAMANI PRADHAN	LALIT KUMAR MAHARANA VS	// COMMISSIONER EMPLOYEES COMPEN EC/0000011/2019
109	D-MACA/5788/2026 MACA/188/2026	RINA BEHERA VS SAMAIRA CABS	BIJAYANANDA SAMANTARAY VS	// 3RD M.A.C.T.,CUTTACK(Cuttack) Mac/0000529/2020
110	D-MACA/2014/2026 MACA/189/2026	M/S. BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.,KHORDHA VS MONALISA RATH	ANUPAM DASH VS	// IV M.A.C.T,CUTTACK(Cuttack) Mac/0000648/2018
111	D-MACA/7182/2026 MACA/190/2026	D.M.,ORIENTAL INSURANCE CO. LTD.,BALASORE VS BIDYADHAR SAHOO	PRAMOD KUMAR TRIPATHY VS	// III MACT,JAJPUR(Jajapur ) Mac/0000012/2019
112	D-MATA/50602/2025 MATA/65/2026	JASABANTA KUMAR BEHERA @ JASHOBANTA BEHERA VS LALITA BEHERA	AMULYA KUMAR NAYAK VS	// JUDGE, FAMILY COURT, JHARSGUDA(G CP/0000085/2024
113	D-RPFAM/5975/2026 RPFAM/64/2026	SANKARNATH DAS VS SIBANI DAS	TRILOCHAN PANIGRAHI VS	// JUDGE FAMILY COURT,PURI(Puri) Crp/0000103/2024

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-RSA/4060/2026 RSA/82/2026	SAMBHUNATH MOHANTA VS KAMALA MOHANTA	PRASANTA KUMAR SATAPATHY VS	// A.D.J.,BARIPADA(Mayurbhanj) RFA/0000073/2022
115	D-RSA/6086/2026 RSA/83/2026	KHUSHI RANI BISWAS VS SUBASH CHANDRA BISWAS	S.DASH VS	// A.D.J.,UMERKOTE(Nabarangapur ) RFA/0000008/2024
116	D-RVWPET/4668/2026 RVWPET/50/2026	JAYAKRUSHNA BARIK VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// () //
117	D-RVWPET/7117/2026 RVWPET/51/2026	KAMALAKANTA SAMAL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// () //
118	D-RVWPET/6742/2026 RVWPET/52/2026	UNION OF INDIA VS TANU SENAPATI	BISWAJIT MAHARANA(SR. PANEL COUNSEL) VS	// () //
119	D-TRP(C)/6715/2026 TRP(C)/47/2026	SWETA SUBHADARSHINI VS ADITYA KUMAR DALAI	BISWAJIT MOHAPATRA VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000619/2025
120	D-TRPCRL/35667/2025 TRPCRL/18/2026	UDHAB PAIK VS SUMITRA PAIK	SURESH CHANDRA PRADHAN VS	//0 JUDGE, FAMILY COURT, DHENKANAL Ctp/0000090/2025
121	D-WA/6612/2026 WA/308/2026	STATE OF ODISHA VS PRAFULLA KUMAR DASH	AISHWARYA DASH,A.S.C VS	// () //
122	D-WA/6613/2026 WA/309/2026	STATE OF ODISHA VS SANTOSH KUMAR DAS	SURYA NARAYAN PATNAIK,A.G.A VS	// () //
123	D-WA/6646/2026 WA/310/2026	STATE OF ODISHA VS PADMAJA MOHANTY,	SURYA NARAYAN PATNAIK,A.G.A VS	// () //
124	D-WA/5126/2026 WA/311/2026	MAHAVIR SHG,CUTTACK VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// () //
125	D-WA/6501/2026	PRINCIPAL SECRETARY TO GOVT. HOME DEPARTMENT, ODISHA	DEBASHIS TRIPATHY,A.G.A	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WA/312/2026	VS	VS	0
		SUBASH CHANDRA BAL		//
126	D-WA/6306/2026	STATE OF ODISHA	AISHWARYA DASH,A.S.C	//
	WA/313/2026	VS	VS	0
		SADASIBA MOHANTA		//
127	D-WP(C)/6789/2026	M/S.RUTUPARNA CONSTRUCTION, A CLASS CONTRACTOR, BHUBANESWAR	JATINDRA KUMAR MOHAPATRA	//
	WP(C)/5683/2026	VS	VS	0
		STATE OF ODISHA		//
128	D-WP(C)/39956/2025	SURESH KUMAR KAR	DURGESH NARAYAN RATH	//
	WP(C)/5684/2026	VS	VS	0
		STATE OF ODISHA		//
129	D-WP(C)/6797/2026	M/S KIRAN KUMAR SAHOO, NACHHIPUR	SOUMYA RANJAN MISHRA	//
	WP(C)/5685/2026	VS	VS	0
		COMMISSIONER OF CT AND GST, CUTTACK		//
130	D-WP(C)/6788/2026	SADAKAT ALLI KHAN	DEBA PRASAD MISHRA	//
	WP(C)/5686/2026	VS	VS	0
		THE ASSISTANT COMMISSIONER OF STATE TAX, JAJPUR CIRCLE		//
131	D-WP(C)/7157/2026	LACHAMAN PRADHAN	ASHIT KUMAR DASH	//
	WP(C)/5687/2026	VS	VS	0
		STATE OF ODISHA		//
132	D-WP(C)/7040/2026	LALIT KUMAR SAHOO	BANSHIDHAR SATAPATHY	//
	WP(C)/5688/2026	VS	VS	0
		STATE OF ODISHA		//
133	D-WP(C)/6372/2026	VANAPALI RAVI	KRISHNA CHANDRA SAHU	//
	WP(C)/5689/2026	VS	VS	0
		STATE OF ODISHA		//
134	D-WP(C)/6705/2026	PADMA KANDULAPHULA	HARIPAD MOHANTY	//
	WP(C)/5690/2026	VS	VS	0
		THE COLLECTOR AND DISTRICT MAGISTRATE, KORAPUT		//
135	D-WP(C)/4219/2026	TARINI BAHIDAR	SANDHYARANI PANI	//
	WP(C)/5691/2026	VS	VS	0
		COMMISSIONER CUM SECRETARY TO GOVT., BHUBANESWAR		//
136	D-WP(C)/6617/2026	SCHOOL MANAGING COMMITTEE OF ABDUL GAFFAR AND SIDDIQUE UPPER PRIMARY SCHOOL, KUNDAKAPADA, CUTTACK	KRISHNA CHANDRA SAHU	//
	WP(C)/5692/2026	VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-WP(C)/6852/2026 WP(C)/5693/2026	STATE OF ODISHA AMIR KUMAR PRADHAN VS	SURYAKANTA DWIBEDI VS	// // ()
138	D-WP(C)/3000/2026 WP(C)/5694/2026	STATE OF ODISHA SANTILATA BEURA VS	AKSHAYA KUMAR SAHOO VS	// // ()
139	D-WP(C)/7473/2026 WP(C)/5695/2026	STATE OF ODISHA SRIDHAR NAYAK VS	BIDYADHAR MANSING VS	// // ()
140	D-WP(C)/7006/2026 WP(C)/5696/2026	STATE OF ODISHA HAREKRUSHNA DHAL VS	RAJJEET ROY VS	// // ()
141	D-WP(C)/6690/2026 WP(C)/5697/2026	STATE OF ODISHA DRIEMS UNIVERSITY, KHAIRAPARI, CUTTACK VS	NILAMADHAB SARKAR VS	// // ()
142	D-WP(C)/6722/2026 WP(C)/5698/2026	STATE OF ODISHA BHAWANI PRADHAN VS	SAROJA KANTA SAMAL VS	// // ()
143	D-WP(C)/7036/2026 WP(C)/5699/2026	STATE OF ODISHA SURESH CHANDRA MAHATO VS	BANSHIDHAR SATAPATHY VS	// // ()
144	D-WP(C)/6726/2026 WP(C)/5700/2026	STATE OF ODISHA PINTU RAJ VS	BIJAY KUMAR MOHANTY VS	// // ()
145	D-WP(C)/6700/2026 WP(C)/5701/2026	STATE OF ODISHA BHARAT CHANDRA KAND VS	DILLIP KUMAR MOHAPATRA VS	// // ()
146	D-WP(C)/6750/2026 WP(C)/5702/2026	STATE OF ODISHA SURYAKANTA DEO VS	SRIKANTA MAHUNTA VS	// // ()
147	D-WP(C)/6802/2026 WP(C)/5703/2026	STATE OF ODISHA PRAKASH KUMAR MOHAPATRA VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	// // () //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-WP(C)/6958/2026 WP(C)/5704/2026	NRUSINGH PRASAD SUNDARAY VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
149	D-WP(C)/6778/2026 WP(C)/5705/2026	SANTANA PAL VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
150	D-WP(C)/7250/2026 WP(C)/5706/2026	GOMATI BAI AGRAWALA VS STATE OF ODISHA	AMIT PATTNAIK VS	// 0 //
151	D-WP(C)/6765/2026 WP(C)/5707/2026	BIDYABHARATI DEBIPRASAD MOHANTY VS THE STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
152	D-WP(C)/6172/2026 WP(C)/5708/2026	TUNA DEHURY VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
153	D-WP(C)/6703/2026 WP(C)/5709/2026	TAPAN KUMAR BARIK VS STATE OF ORISSA	HIMANSHU SEKHAR PANDA VS	// 0 //
154	D-WP(C)/7337/2026 WP(C)/5710/2026	SRIMOY BEHERA VS COLLECTOR KHURDA	PRASANTA KUMAR NANDA VS	// 0 //
155	D-WP(C)/6772/2026 WP(C)/5711/2026	SANTOSH KUMAR BEHERA VS STATE OF ODISHA	SAROJANANDA MISHRA VS	// 0 //
156	D-WP(C)/6962/2026 WP(C)/5712/2026	DAMBARUDHAR SUNDARAY VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
157	D-WP(C)/7071/2026 WP(C)/5713/2026	SAISMITA NAYAK VS THE CHIEF MANAGER-CUM-AUTHORISED OFFICER, UNION BANK, BHUBANESWAR	SRIKANTA MAHUNTA VS	// 0 //
158	D-WP(C)/7575/2026 WP(C)/5714/2026	M/S S. S. URMILA TRADERS VS THE AUTHORIZED OFFICER BANK OF MAHARASHTRA	TATHAGATA SAHOO VS	// 0 //
159	D-WP(C)/6615/2026	M/S BHOJRAJ SINGH, SAMBALPUR	ABHILASH MISHRA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/5715/2026	VS	VS	0
		THE COMMISSIONER (APPEALS) , G.S.T., CENTRAL EXCISE AND CUSTOM, KHURDA		//
160	D-WP(C)/5450/2026	SUNDARMANI DASH	ANSHURAM MISHRA	//
	WP(C)/5716/2026	VS	VS	0
		STATE OF ODISHA		//
161	D-WP(C)/7307/2026	GORLI VENKATA RAMANA	SITANSU MOHAN SINGH	//
	WP(C)/5717/2026	VS	VS	0
		STATE OF ORISSA		//
162	D-WP(C)/6616/2026	M/S S.M ASSOCIATES, SAMBALPUR	ABHILASH MISHRA	//
	WP(C)/5718/2026	VS	VS	0
		THE COMMISSIONER (APPEALS) , G.S.T., CENTRAL EXCISE AND CUSTOM, KHURDA		//
163	D-WP(C)/6963/2026	PURNA CHANDRA MISHRA	KARUNAKAR GAYA	//
	WP(C)/5719/2026	VS	VS	0
		STATE OF ODISHA		//
164	D-WP(C)/6608/2026	JALANDHAR NAYAK	RAGHUNATH DASMOHAPATRA	//
	WP(C)/5720/2026	VS	VS	0
		STATE OF ODISHA		//
165	D-WP(C)/6942/2026	CHENNAI RADHA ENGINEERING WORKS (P) LTD., CHENNAI	NALINI KANTA MOHANTY	//
	WP(C)/5721/2026	VS	VS	0
		KUMAR PREETAM MAHARANA		//
166	D-WP(C)/6917/2026	BHARAT CHARAN SAHOO	LALATENDU SAMAL	//
	WP(C)/5722/2026	VS	VS	0
		STATE OF ODISHA		//
167	D-WP(C)/5572/2026	SUBHADRA MAHATAB SEVA SADAN, KHORDHA	PRANAB KUMAR GHOSE	//
	WP(C)/5723/2026	VS	VS	0
		UNION OF INDIA		//
168	D-WP(C)/6924/2026	GOPAL CHANDRA SAHU	BRAJA KISHOR PANDA	//
	WP(C)/5724/2026	VS	VS	0
		STATE OF ODISHA		//
169	D-WP(C)/6944/2026	JYOTIRMAYEE JALLY	C.ANAND RAO	//
	WP(C)/5725/2026	VS	VS	0
		STATE OF ODISHA		//
170	D-WP(C)/6359/2026	AI-NAJAH INTERNATIONAL PVT.LTD.,JAJPUR	NIRMAL CHANDRA MOHANTY	//
	WP(C)/5726/2026	VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WP(C)/6606/2026 WP(C)/5727/2026	STATE OF ODISHA GAJENDRA ROUTRAY VS	AJAYA KUMAR TRIPATHY VS	// // 0
172	D-WP(C)/6849/2026 WP(C)/5728/2026	STATE OF ORISSA SOUDAMINI MAHANANDA VS	PRAYAS MOHANTY VS	// // 0
173	D-WP(C)/6931/2026 WP(C)/5729/2026	STATE OF ODISHA SARTHAK MOHAPATRA VS	GYANA RANJAN MAHAPATRA VS	// // 0
174	D-WP(C)/6946/2026 WP(C)/5730/2026	STATE OF ODISHA JYOTISMITA BEHERA VS	PARTHA SARATHI DAS VS	// // 0
175	D-WP(C)/6504/2026 WP(C)/5731/2026	STATE OF ODISHA NARENDRA PRASAD BEHERA VS	TUSHAR KANTA NAYAK VS	// // 0
176	D-WP(C)/6505/2026 WP(C)/5732/2026	STATE OF ODISHA NRUSINGHA CHARAN SADANGI VS	TUSHAR KANTA NAYAK VS	// // 0
177	D-WP(C)/6682/2026 WP(C)/5733/2026	STATE OF ODISHA DILLIP KUMAR BHOI VS	HRUDANANDA MOHAPATRA VS	// // 0
178	D-WP(C)/6719/2026 WP(C)/5734/2026	STATE OF ODISHA DHURBA CHARAN SAHOO VS	KARTIK CHANDRA TRIPATHY VS	// // 0
179	D-WP(C)/6884/2026 WP(C)/5735/2026	STATE OF ODISHA JAYANTI SAMANTARAY VS	BISWAJIT NAYAK VS	// // 0
180	D-WP(C)/6910/2026 WP(C)/5736/2026	BANK OF INDIA, BRANCH MANAGER, NAYA SARAK, CUTTACK MURARI NARAYAN GUPTA VS	SAILABALA JENA VS	// // 0
181	D-WP(C)/6826/2026 WP(C)/5737/2026	STATE OF ODISHA DEBI PRASAD NAYAK VS UNION OF INDIA	SAIBRATA RATH VS	// // 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/6843/2026 WP(C)/5738/2026	NARAYAN CHANDRA SAHOO VS STATE OF ODISHA	PRAYAS MOHANTY VS	// 0 //
183	D-WP(C)/6846/2026 WP(C)/5739/2026	SAROJINI DAS VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
184	D-WP(C)/7005/2026 WP(C)/5740/2026	SUDHANSU SEKHAR DAS VS THE REVENUE SECY TO GOVT. OF ODISHA, BHUBANESWAR	TRILOCHAN PANIGRAHI VS	// 0 //
185	D-WP(C)/7243/2026 WP(C)/5741/2026	GOMATI BAI AGRAWALA VS STATE OF ODISHA	AMIT PATTNAIK VS	// 0 //
186	D-WP(C)/6894/2026 WP(C)/5742/2026	LAXMIPRIYA PRADHAN VS UNION OF INDIA	GOPABANDHU DASH VS	// 0 //
187	D-WP(C)/7305/2026 WP(C)/5743/2026	M/S ANANTA CHARAN BISWAL, MANAGOBINDAPUR VS THE CHIEF COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, CUTTACK	NAIBEDYA PRASAD SAMAL VS	// 0 //
188	D-WP(C)/6988/2026 WP(C)/5744/2026	PRAKASH CHEMI VS STATE OF ODISHA	SUVASHISH PATTANAIAK VS	// 0 //
189	D-WP(C)/7165/2026 WP(C)/5745/2026	PRATIMA MOHARANA VS STATE OF ODISHA	ABINASH ROUTRAY VS	// 0 //
190	D-WP(C)/6989/2026 WP(C)/5746/2026	PRAKASH CHEMI VS STATE OF ODISHA	SUVASHISH PATTANAIAK VS	// 0 //
191	D-WP(C)/6870/2026 WP(C)/5747/2026	PRASANTA KUMAR BEHERA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
192	D-WP(C)/6990/2026 WP(C)/5748/2026	MAMITA DAS VS STATE OF ODISHA	SUVASHISH PATTANAIAK VS	// 0 //
193	D-WP(C)/7273/2026	NALINIKANTA DAS	ATUL TRIPATHY	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/5749/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/6900/2026 WP(C)/5750/2026	M/S GRAND DIESELS, TANGI CHOUDWAR, CUTTACK VS UNION OF INDIA	GOPABANDHU DASH VS	// 0 //
195	D-WP(C)/5982/2026 WP(C)/5751/2026	AMRITA PANDA VS KANVA DEVSWAROOP SWAIN	SASWATA PATNAIK VS	// 0 //
196	D-WP(C)/7328/2026 WP(C)/5752/2026	PARSURAM PATRA VS THE CHIEF MANAGER, RESERVE BANK OF INDIA, BHUBANESWAR	ARIJEET MISHRA VS	// 0 //
197	D-WP(C)/6873/2026 WP(C)/5753/2026	PRIYABRATA SINGH VS HARAPRIYA SINGH	ASHOK KUMAR SAHOO VS	// 0 //
198	D-WP(C)/7156/2026 WP(C)/5754/2026	HEMANTH DIGAL VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //
199	D-WP(C)/7000/2026 WP(C)/5755/2026	SANJUKTA RATHA VS REVENUE SECY TO GOVT.LOKSEVA BHAWAN, ODISHA, BHUBANESWAR	TRILOCHAN PANIGRAHI VS	// 0 //
200	D-WP(C)/7331/2026 WP(C)/5756/2026	PRABIR KUMAR DAS VS STATE OF ODISHA	VS	// 0 //
201	D-WP(C)/6878/2026 WP(C)/5757/2026	JAMUNA MOHANTY VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	// 0 //
202	D-WP(C)/7008/2026 WP(C)/5758/2026	JYOSHARANI MOHANTY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
203	D-WP(C)/7118/2026 WP(C)/5759/2026	SMRUTYUNJAY TARAI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
204	D-WP(C)/6880/2026 WP(C)/5760/2026	JAYANTI SAMANTARAY VS	BISWAJIT NAYAK VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/6423/2026 WP(C)/5761/2026	INDIAN BANK, DEULA SAHI BRANCH, TULSIPUR, CUTTACK RAMA CHANDRA MAHARANA VS STATE OF ODISHA	MANAS RANJAN BAUG VS	// // 0 //
206	D-WP(C)/6833/2026 WP(C)/5762/2026	AJATI BEHERA VS THE SECY, REVENUE DIVISIONAL COMMISSIONER, NOTERN DIVISION, SAMBALPUR	RAJESH RANJAN SAHOO VS	// 0 //
207	D-WP(C)/7063/2026 WP(C)/5763/2026	PRADIP KUMAR JENA VS TAHASILDAR, MARSHAGHAI	NIRANJAN LENKA VS	// 0 //
208	D-WP(C)/7269/2026 WP(C)/5764/2026	MADHUMITA NAYAK VS ODISHA GRAMYA BANK	T.DHIREN KUMAR DORA VS	// 0 //
209	D-WP(C)/7081/2026 WP(C)/5765/2026	PITABAS BARA VS STATE OF ODISHA	ANIMESH MOHANTY VS	// 0 //
210	D-WP(C)/7561/2026 WP(C)/5766/2026	RAM CHANDRA AGARWALA VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
211	D-WP(C)/7229/2026 WP(C)/5767/2026	MODERN ROADWAYS PVT.LTD, UDIT NAGAR,SUNDARGARH VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
212	D-WP(C)/7089/2026 WP(C)/5768/2026	SONIA SAHU VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
213	D-WP(C)/7569/2026 WP(C)/5769/2026	ASISH KUMAR DIGAL VS UNION OF INDIA	ADHIRAJ MOHANTY VS	// 0 //
214	D-WP(C)/7231/2026 WP(C)/5770/2026	PRASANTA KUMAR MOHANTY VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
215	D-WP(C)/7244/2026 WP(C)/5771/2026	MODERN LOGISTICS, UDIT NAGAR,SUNDARGARH VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //

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216	D-WP(C)/7236/2026 WP(C)/5772/2026	MODERN LOGISTICS, UDIT NAGAR,SUNDARGARH VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
217	D-WP(C)/7253/2026 WP(C)/5773/2026	M/S.HOLIDAYING INDIA PRIVATE LTD., BURLA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
218	D-WP(C)/6201/2026 WP(C)/5774/2026	AKSHAYA KUMAR PRADHAN VS STATE OF ODISHA	ARNAV BEHERA VS	// 0 //
219	D-WP(C)/6625/2026 WP(C)/5775/2026	RAMESH CHANDRA BHAKTA VS STATE OF ODISHA	BALARAM NAYAK VS	// 0 //
220	D-WP(C)/7142/2026 WP(C)/5776/2026	MADHABANANDA SAHOO VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
221	D-WP(C)/7059/2026 WP(C)/5777/2026	ODISHA BIDYUT KARMACHARI MAHASANGHA, CUTTACK VS TATA POWER NORTHERN ODISHA DISTRIBUTION LIMITED, BALASORE	AVIJIT PAL VS	// 0 //
222	D-WP(C)/7291/2026 WP(C)/5778/2026	ASIT KUMAR BHANJA VS CHIEF MANAGER CUM AUTHORIZED OFFICER, STATE BANK OF INDIA, PHULBANI BRANCH	RANJAN KUMAR ROUT VS	// 0 //
223	D-WP(C)/6881/2026 WP(C)/5779/2026	BIDYADHARA SAMAL VS NATIONAL HIGHWAYS AUTHORITY OF INDIA, REGIONAL OFFICER, KHURDA	JAYANTI NAIK VS	// 0 //
224	D-WP(C)/7533/2026 WP(C)/5780/2026	MIRA PRADHAN VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
225	D-WP(C)/6885/2026 WP(C)/5781/2026	SNEHALATA KHUNTIA VS STATE OF ODISHA	SANDEEP RATH VS	// 0 //
226	D-WP(C)/7018/2026 WP(C)/5782/2026	NIRMAL SINGH VS PUNJAB NATIONAL BANK, BALAJI MIDTOWN, SAMBALPUR	SAMIR KUMAR MISHRA VS	// 0 //
227	D-WP(C)/7635/2026	NARAYAN SETHY	SURYAKANTA DWIBEDI	//

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	WP(C)/5783/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/7094/2026 WP(C)/5784/2026	BISWA RANJAN SETH VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
229	D-WP(C)/7622/2026 WP(C)/5785/2026	JAINAB BIBI @ JAINABI VS STATE OF ODISHA	AMIT KUMAR SAHU VS	// 0 //
230	D-WP(C)/7574/2026 WP(C)/5786/2026	PRADIP CHANDRA SAHOO VS ICICI BANK LTD, BHUBANESWAR	RANJAN KUMAR ROUT VS	// 0 //
231	D-WP(C)/6618/2026 WP(C)/5787/2026	PRAHALLAD CHANDRA GIRI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
232	D-WP(C)/7119/2026 WP(C)/5788/2026	PRAMOD KUMAR SAHOO VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
233	D-WP(C)/6422/2026 WP(C)/5789/2026	SATYABRATA SAMAL VS STATE OF ODISHA	DR.BINODA KUMAR MISHRA VS	// 0 //
234	D-WP(C)/7211/2026 WP(C)/5790/2026	BIBHUDATTA PRADHAN VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
235	D-WP(C)/7259/2026 WP(C)/5791/2026	M/S MOTI HOTEL PRIVATE LIMITED, GANJAM VS ODISHA STATE FINANCIAL CORPORATION, CUTTACK	BAIBASWATA PANIGRAHI VS	// 0 //
236	D-WP(C)/6699/2026 WP(C)/5792/2026	AMARESH PATI VS UNION OF INDIA	JAGAMOHAN PATTANAIAK VS	// 0 //
237	D-WP(C)/7216/2026 WP(C)/5793/2026	SUSANTA PRADHAN VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
238	D-WP(C)/6737/2026 WP(C)/5794/2026	BHASKAR PANIGRAHI VS	MAHESWAR MOHANTY VS	// 0

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239	D-WP(C)/7308/2026 WP(C)/5795/2026	STATE OF ODISHA DHIREN KUMAR BARIK VS	TUSHAR KANTA NAYAK VS	// // 0
240	D-WP(C)/6717/2026 WP(C)/5796/2026	STATE OF ODISHA KAMAL CHANDRA NAIK VS	NIHAL RATH VS	// // 0
241	D-WP(C)/6882/2026 WP(C)/5797/2026	STATE OF ODISHA JAYANTI SAMANTARAY VS	BISWAJIT NAYAK VS	// // 0
242	D-WP(C)/6527/2026 WP(C)/5798/2026	BANK OF BARODA, BRANCH MANAGER, BUXIBAZAR, CUTTACK MURALIDHAR BARIK VS	PRITAM KUMAR MOHANTY VS	// // 0
243	D-WP(C)/6986/2026 WP(C)/5799/2026	UNION OF INDIA PRAKASH CHEMI VS	SUVASHISH PATTANAIAK VS	// // 0
244	D-WP(C)/6987/2026 WP(C)/5800/2026	STATE OF ODISHA PADMA CHARAN JENA VS	SHASHI BHUSAN JENA VS	// // 0
245	D-WP(C)/6913/2026 WP(C)/5801/2026	STATE OF ODISHA SUNIL RANJAN SAMANTRAY VS	SAILABALA JENA VS	// // 0
246	D-WP(C)/6864/2026 WP(C)/5802/2026	RESERVE BANK OF INDIA, MUMBAI BRUNDABAN PAIK VS	SRIKANTA KUMAR NATH VS	// // 0
247	D-WP(C)/7624/2026 WP(C)/5803/2026	STATE OF ORISSA BIPINBIHARI ROUSTRAY VS	SIDHARTHA MISHRA VS	// // 0
248	D-WP(C)/6553/2026 WP(C)/5804/2026	STATE OF ODISHA BIRAJ KUMAR PRADHAN VS	GYANENDRA KUMAR TRIPATHY VS	// // 0
249	D-WP(C)/6865/2026 WP(C)/5805/2026	STATE OF ODISHA RASHMI RANJAN SAHOO VS	HRUDANANDA MOHAPATRA VS	// // 0
		STATE OF ODISHA		//

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250	D-WP(C)/6966/2026 WP(C)/5806/2026	BHARAT CHANDRA JENA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// () //
251	D-WP(C)/6571/2026 WP(C)/5807/2026	NABA KISHORE ALUK VS STATE OF ODISHA	HARA PRASAD RATH VS	// () //
252	D-WP(C)/6867/2026 WP(C)/5808/2026	CHITTA RANJAN ACHARYA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// () //
253	D-WP(C)/7001/2026 WP(C)/5809/2026	SUDHANSU SEKHAR NAIK VS STATE OF ODISHA	ANINDITA BISOI VS	// () //
254	D-WPCRL/4631/2026 WPCRL/14/2026	CHINTAMANI BARIK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	/ /0 () //
255	D-WPCRL/5062/2026 WPCRL/15/2026	ADHIRA MALIK VS STATE OF ODISHA	BINI MISHRA VS	SORO /434 /2025 () //
256	D-ABLAPL/5087/2026 ABLAPL/2254/2026	BIBHU @ PRIYA SUNDAR BHANJA VS STATE OF ODISHA	BADAL KUMAR BEHERA VS	JALESWAR /48 /2026 () //
257	D-ABLAPL/5094/2026 ABLAPL/2255/2026	ASHOK KUMAR DIXIT VS STATE OF ODISHA	DHANANJAYA MUND VS	DHARMABANDHA PS /13 /2023 () //
258	D-ABLAPL/5095/2026 ABLAPL/2256/2026	PRASANTA KUMAR MALLICK VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	BALICHANDRAPUR /44 /2026 () //
259	D-ABLAPL/5096/2026 ABLAPL/2257/2026	SURESH BARAL VS STATE OF ODISHA	SATYABRATA DASH VS	Maitri Vihar PS /108 /2025 () //
260	D-ABLAPL/5103/2026 ABLAPL/2258/2026	JASMIN PRADHAN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/ /0 SPECIAL JUDGE,KHALLIKOTE(Ganjam) 2(A)CC/0000029/2025
261	D-ABLAPL/5109/2026	G. SARAT CHANDRA REDDY @ TUNA REDDY	GYANA RANJAN DHAL	Maitri Vihar PS /502 /2025

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	ABLAPL/2259/2026	VS STATE OF ODISHA	VS	() //
262	D-ABLAPL/5114/2026 ABLAPL/2260/2026	GOURI BEHERA @ GOURI SAHA @ GOURI SAH VS STATE OF ODISHA	RAKESH KUMAR DAS VS	SAMBALPUR SADAR /78 /2024 () //
263	D-ABLAPL/3598/2026 ABLAPL/2261/2026	SARANT MAJHI VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	AMBADOLA /154 /2025 () //
264	D-ABLAPL/4899/2026 ABLAPL/2262/2026	SANTOSH MOHAPATRA VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	SAHID NAGAR P.S. /30 /2026 () //
265	D-ABLAPL/4473/2026 ABLAPL/2263/2026	SANTU @ SANTOSH DALEI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NIRAKARPUR /28 /2026 () //
266	D-ABLAPL/4994/2026 ABLAPL/2264/2026	EKADASI DEHURI VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	JUDUM /14 /2024 () //
267	D-ABLAPL/5218/2026 ABLAPL/2265/2026	DINABANDHU MARTHA VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	JODAPADAR /83 /2025 () //
268	D-ABLAPL/5100/2026 ABLAPL/2266/2026	PRADEEP PRADHAN @ CHAGALA VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	K.NUAGAON /29 /2024 () //
269	D-ABLAPL/5140/2026 ABLAPL/2267/2026	SOMANATH OJHA VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BALIPATNA /41 /2026 () //
270	D-ABLAPL/5141/2026 ABLAPL/2268/2026	SK. RAJU VS STATE OF ODISHA	SK. ZAFARULLA VS	TELKOI /9 /2026 () //
271	D-ABLAPL/5143/2026 ABLAPL/2269/2026	SK. RAJU VS STATE OF ODISHA	SK. ZAFARULLA VS	DAITARI /107 /2025 () //
272	D-ABLAPL/5202/2026 ABLAPL/2270/2026	MOHAMMAD FURKAN VS	DHIRENDRA KUMAR MOHAPATRA VS	SUNDARGARH SADAR /56 /2026 ()

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273	D-ABLAPL/5147/2026 ABLAPL/2271/2026	STATE OF ODISHA BANITA BEHERA VS STATE OF ODISHA	MAHES DAS VS	// /155 /2025 J.M.F.C.,ASKA(Ganjam) ICC/0000006/2025
274	D-ABLAPL/4498/2026 ABLAPL/2272/2026	SK. MANIRUDIN VS STATE OF ODISHA	DEBASISH SAMAL VS	BALIAPAL /383 /2025 ( //
275	D-ABLAPL/4554/2026 ABLAPL/2273/2026	JASODA NAYAK @ TIKINA NAYAK VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	JODAPADAR /163 /2025 ( //
276	D-ABLAPL/5225/2026 ABLAPL/2274/2026	SANURJYA GOUDA VS STATE OF ODISHA	ASHOK DAS VS	GOLANTHARA (BERHAMPUR) /30 /2026 ( //
277	D-ABLAPL/5230/2026 ABLAPL/2275/2026	GOUTAM LENKA VS STATE OF ODISHA	BISWABHUSAN DAS VS	TIRTOL /79 /2026 ( //
278	D-ABLAPL/5232/2026 ABLAPL/2276/2026	RASMI RANJAN PRADHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NIRAKARPUR /309 /2025 ( //
279	D-ABLAPL/4721/2026 ABLAPL/2277/2026	HRUDANANDA SAHU VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	MUDANPUR RAMPUR /67 /2025 ( //
280	D-ABLAPL/5169/2026 ABLAPL/2278/2026	BASANTA BEHERA VS STATE OF ODISHA	SWAGATIKA SAHOO VS	SAHID NAGAR P.S. /56 /2026 ( //
281	D-ABLAPL/4969/2026 ABLAPL/2279/2026	PRABHUPADA BEHERA VS STATE OF ODISHA	UMESH KUMAR LENKA VS	NAYAPALLI P.S. /235 /2008 ( //
282	D-ABLAPL/5252/2026 ABLAPL/2280/2026	DEBUNA @ DEBENDRA NATH VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	KUDANAGARI /58 /2026 ( //
283	D-ABLAPL/5027/2026 ABLAPL/2281/2026	JYOTI PRAKASH MALLIK VS STATE OF ODISHA	DIPTENDU SUNDAR RAY VS	BALASORE TOWN /353 /2025 ( //

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284	D-ABLAPL/5093/2026 ABLAPL/2282/2026	PRASANTA KUMAR MALLICK VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	BALICHANDRAPUR /42 /2026 () //
285	D-ABLAPL/5204/2026 ABLAPL/2283/2026	NIKHILA KUMAR DAS VS STATE OF ODISHA	ASIT KUMAR JENA VS	INDUSTRIAL ESTATE PS /18 /2026 () //
286	D-ABLAPL/5249/2026 ABLAPL/2284/2026	SHANTILATA MOHARANA VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	NISCHINTAKOILI /2 /2026 () //
287	D-ABLAPL/5210/2026 ABLAPL/2285/2026	MANOJ KUMAR SAHU VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	/ /0 J.M.F.C.,BERHAMPUR(Ganjam) ICC/000002/2025
288	D-ABLAPL/5173/2026 ABLAPL/2286/2026	CHANIA @ SUSANTA MOHAPATRA VS STATE OF ODISHA	ASHWARIYA DASH VS	MOTANGA /415 /2025 () //
289	D-ABLAPL/5216/2026 ABLAPL/2287/2026	RAHIMAN SAHA VS STATE OF ODISHA	SARBESWAR SAHOO VS	NILGIRI /403 /2025 () //
290	D-ABLAPL/5194/2026 ABLAPL/2288/2026	KESHAB SAHU VS STATE OF ODISHA	BIKASH KARNA VS	KANTAMAL /25 /2026 () //
291	D-ABLAPL/5260/2026 ABLAPL/2289/2026	PRADYUMNA KUMAR DAS VS STATE OF ODISHA	TUSHAR KANTA SAHOO VS	BALIKUDA /230 /2019 () //
292	D-ABLAPL/5184/2026 ABLAPL/2290/2026	NASIR ALI @ SK. NASIM VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	DAITARI /107 /2025 () //
293	D-ABLAPL/5195/2026 ABLAPL/2291/2026	PARAMESWAR DWIBEDY VS STATE OF ODISHA	RAKESH BEHERA VS	AIR FIELD P.S. /385 /2025 () //
294	D-ABLAPL/5199/2026 ABLAPL/2292/2026	PRITAM PIYUSH PATI VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	/ /0 () //
295	D-ABLAPL/5262/2026	NANDI @ PADMANAVA PATRA	CHEERA RANJAN SATAPATHY	TIGIRIA /26 /2026

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	ABLAPL/2293/2026	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/5266/2026 ABLAPL/2294/2026	PRASANTA KUMAR PRADHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHURDA SADAR /29 /2026 () //
297	D-ABLAPL/5200/2026 ABLAPL/2295/2026	RUPADHAR MAJHI @ RUPADHARA MAJHI VS STATE OF ODISHA(VIG.)	ARJUNA CHARANA BEHERA VS	JEYPORE VIGILANCE /21 /2023 () //
298	D-ABLAPL/5268/2026 ABLAPL/2296/2026	BRAMHA RANJAN PALAI @ RANJAN PALAI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BALUGAON P.S. /52 /2026 () //
299	D-ABLAPL/5234/2026 ABLAPL/2297/2026	ASHISH KUMAR DAS @ KANHEI VS STATE OF ODISHA	BASANTA KUMAR DAS VS	JALESWAR /53 /2025 () //
300	D-ABLAPL/5269/2026 ABLAPL/2298/2026	ROSHAN NAIK VS STATE OF ODISHA	PRADEEP KUMAR PANDA VS	CAPITAL P.S. /63 /2026 () //
301	D-ABLAPL/5273/2026 ABLAPL/2299/2026	GANESH DAS VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	CANTONMENT ROAD /36 /2026 () //
302	D-ABLAPL/5276/2026 ABLAPL/2300/2026	BIKRAM KUMAR DAS @ RINKU VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	GHASIPURA /51 /2026 () //
303	D-ABLAPL/5250/2026 ABLAPL/2301/2026	LAXMIDHAR MALIK VS STATE OF ODISHA	SAROJ KUMAR DASH VS	BHUBAN /95 /2026 () //